

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION No. 5102

TO BE ANSWERED ON 05.04.2017

JAIPUR METRO RAIL PROJECT

No. 5102 SHRI BAHADUR SINGH KOLI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Union Government has sanctioned about twenty percent amount of the Phase-I project cost of metro rail project of Jaipur;
- (b) if so, the reasons for retaining fifty percent of its share in the Board of Directors and company holdings of Jaipur Metro Rail Project by giving only twenty percent financial assistance to the project;
- (c) whether State Government of Rajasthan has requested the Union Government to increase the share to more than twenty percent in project; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a) & (b) : Yes, Madam. Union Government has sanctioned the Jaipur Metro Rail Project Phase-1 on 22.11.2013 with a Government of India contribution of Rs. 472.50 crore for equity and Rs 157.50 crore for subordinate debt which amounts to 20% of the project cost. As per the approval, an equal amount of equity had to be provided by the Government of Rajasthan. Thus the project implementing Special Purpose Vehicle (SPV) become a 50:50 Joint Venture company of Government of India and Government of Rajasthan with each contributing equal amount of equity and having equal ownership of the

project. This model is followed for metro projects in Delhi, Chennai, Kochi, Bengaluru, Pune, Nagpur, Ahmedabad and Mumbai (Line-3).

(c) & (d) : Govt of Rajasthan has made a request for increase of Govt. of India share for more than 20%. However, as per NUTP 2006, Government of India can provide financial support only upto 20% of the project cost and therefore, the request has not been agreed to.
